

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 28.02.2020

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S.No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 925 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	The South Indian Bank Ltd. Vs. S. Rajagopal, Liquidator & Ors.	Varun Lamba
2.	I.A. No. 926 of 2020 in Comp. App. (AT) No. _ of 2020	Smt. Abhilasha & Ors. Vs. Maurya Infotek Pvt. Ltd. & Ors.	Gautam Bajaj
3.	I.A. No. 927 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Rajendra Mulchand Varma & Ors. Vs. K.L.J. Resources Ltd. & Anr.	Gaurav Agrawal
4.	I.A. No. 935 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Advance Surfactants India Ltd. Vs. State Bank of India	Shubham Saket

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By Order

-sd/-

Assistant Registrar